

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1901
ANSWERED ON 11/03/2025**

HIGH COST BURDEN ON BENEFICIARIES UNDER PMAY-G

1901. SHRI RAHUL GANDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government plans to ease the high-cost burden on beneficiaries under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G), if so, the details thereof;**
- (b) whether the Government proposes to increase the current amount per unit assistance under the said Yojana, if so, the details thereof;**
- (c) the details of units sanctioned, constructed and unoccupied in Raebareli Parliamentary Constituency, if so, the reasons for non-occupancy of constructed units; and**
- (d) whether the Government has received complaints regarding arbitrary exclusion of beneficiaries under the said Yojana in Raebareli Parliamentary Constituency, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): Under Pradhan Mantri Awas Yojana-Gramin (PMAY-G), the unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States, Hilly States (including UTs of J&K and Ladakh) is provided. In addition to the unit assistance, the beneficiaries are facilitated with 90/95 man days of unskilled labour wages through mandatory convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Support of Rs. 12,000 for construction of toilet is also provided through Swachh Bharat Mission - Gramin (SBM-G), MGNREGS or any other dedicated source of funding.

The Union Cabinet has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses. The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry for increasing the unit financial assistance.

(c): The progress of the scheme in Raebareli Parliamentary Constituency of Uttar Pradesh is as under :

[unit in no]

District/Parliamentary Constituency	Target allocated by the State	Houses Sanctioned by the state	Completed Houses
Raebareli	81,829	81,823	81,495

The PMAY-G is being implemented by the State Governments. The Ministry releases central share to the concerned States/UTs which further provide financial assistance to the beneficiaries in progress linked installments. The houses under the scheme are constructed by the beneficiaries themselves or got constructed under their supervision and no contractor is engaged by the States/UTs for the construction. The Ministry does not maintain details of occupancy of the constructed units.

(d): No.
